

(b) if so, how much; and

(c) the period for which it will continue?

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde):** (a) and (b). The rice quota of ration cardholders classified as 'Rice Eaters' has been reduced temporarily from 875 gms. per adult per week to 500 gms. per adult per week. In the case of 'Wheat Eaters' no rice is to be issued for the present.

(c) Till the rice supply position improves.

#### Export of Sugar

**6653. Shri George Fernandes:**

**Shri J. H. Patel:**

**Shri Madhu Limaye:**

**Shri A. Sreedharan:**

Will the Minister of Food and

**Agriculture** be pleased to state:

(a) the quantum of sugar exported by India during the last three years;

(b) the price at which sugar was sold in the international market and the total foreign exchange earned; and

(c) the difference between the price at which sugar was sold to the Indian consumer and the price at which it was sold in the World market?

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde):** (a) and (b). The information is as under:—

Sl. No.	Year	Quantity of sugar exported (lakh tonnes)	Average foreign exchange realisation (Rs. per tonne)	Total foreign exchange earned (Rs Crores)
1	1964	2.34	815	19.08*
2	1965	2.67	421	11.24*
3	1966	4.41	408	17.99*

\*Provisional.

(c) The present controlled ex-factory price of D-29 grade of sugar inclusive of Central Excise Duty vary from Rs. 132.56 to Rs. 187.10 per quintal. The consumer price varies from area to area having regard to the landed cost of sugar, local taxes and margins allowed to wholesalers and retailers. The export price realised as given in reply to parts (a) and (b) above depended on the price of sugar prevailing in the international market from time to time and is not comparable with the consumer price which is related to the cost of production in India.

#### Voting Strength of Different Constituencies in Delhi

**6654. Shri Yajna Datt Sharma:**

**Shri Bal Raj Madhok:**

**Shri Hardayal Devgun:**

Will the Minister of Law be pleased to state:

(a) whether it is a fact that as a result of large increase of population in certain areas of Delhi since 1961 census, the voting strength of different constituencies for Lok Sabha, Metropolitan Council and Municipal Corporation shows wide disparity;